بات اور کېکر اپنی بات ختم کرونگاـ بهت بهت شکریر آپکاـ

جی ۔ آر۔ پی۔ ایف اسکارٹنسی۔ صفائی والا۔ الیکٹرک مین۔ بیٹری کار اسٹاف۔ آر۔ پی۔ ایف۔ جتنے بھی محکمہ کے لوگ ہیں سب لوگوں کو ریلوے میں ایک برتھ دی جاتی ہے مگرٹی۔ٹی۔ای۔ جو سبکے لئے برتھ کا انتظام کرتا ہے۔ سبکے لئے سو نے کا انتظام کرتا ہے اسکوپوری رات بھر جاگنا پڑتا ہے اسکے لئے کوئی ایک سیٹ نہیں ہے۔ میری ڈیمانڈ ہے گورنمنٹ سے آپکے مادھیم سے کہ انکو رننگ اسٹاف الاؤنس بحال کر دیاجائے۔ فوری طور پر اور انکے ریلوے میں ایک برتھ کی سویدھا دی جائے مداخلت ایک برتھ کی سویدھا دی جائے مداخلت کریں۔

مولانا عبید الله خاں اعظمی: تاکہ یہ اچھا کام بھی کر سکیں ریلوے کی سیوا بھی ہو سکے اور اسٹاف کے حکم کی بحالی بھی ہو سکے۔ ورنہ اگر رام ولاس پاسوان جی نے اس کام کو نہیں کیا تو 1990میں انہوں نے

ہی انکی وکالت کی تھی۔ آج ملک کی تاریخ کیے گی: نہ ادھر ادھر کی بات کریہ بتاکہ کارواں کیوں لٹا

مجھے رہزنوں سے نہیں غرض تیری رہبری کا سوال ہے شکریہ

شرى جلال الدين انصارى: ميں جھى اس سے اپنے آيكو ايسوسى ايك كرتا ہوں۔

شرى وسيم احمد: ميں بھى اپنے آپكو اس سے ايسوسى ايك كرتا ہوں۔

اپ سبهاادهیکش: ٹھیک ہے ان سب کا نام بھی لکھ لیا جائیگا۔ ختم شد

Seizure of Large Quantity of Explosives and Bombs in Chennai and Central Government & Assistance to the State Government in this Regard

SHRI S. PETER ALPHONSE (Tamil Nadu): Mr. Vice-Chairman, Sir, I thank you for giving me this opportunity. The Chennai Police, in a commando operation conducted on a house on the city outskirts on 10th March, seized a large quantity of powerful explosives. They also arrested two militants, who were supposed to be involved in the manufacturing of those explosives. The seized material was sufficient to set the entire city on fire and could easily bring down multistorcyed buildings. It is an astonishing fact that the explosive material was concealed in goods of daily use like cycle-bell, motor-horn, tiffin-carrier and plastic tumblers. They recovered eighty-eight such items. The intention of the conspirators appeared to be to strike terror in the city on the lines of the blasts that went off in Mumbai and the killing of innocent people in Delhi through transistor-bombs. Sir through you, I would like to congratulate Chennai Police on

^{† []}Transliteration in Arabic Script

their timely detection of the conspiracy, and on their swift and meticulous action in recovering the explosive materials from the culprits.

Tamil Nadu has been a land of peace, tranquility and communal harmony. What had happened in Chennai is not an isolated incident. It is a continuation of Mumbai and Delhi, where innocent people were killed in hundreds. This kind of bomb explosions are not new to Tamil Nadu.

It is also pertinent to note that the seized explosive materials were similar to those that went off at the Hindu Munnani Office at Chindadripct, at the RSS Office at Chetpet, at the film director, Mr. Mani Ratnam's house in Alwarpet, at the hotel 'Light of Asia' in Broadway, at 'Lucky' in Mannudi, and 'Imperial' in Egmore.

Unlike what had happened during the AIDMK regime, this time, the State Government was very alert and they did a commendable job.

SHRI R. MARGABANDU (Tamil Nadu): Very good.

SHRI PETER S. ALPHONSE: Let me complete it. The State Government did a commendable job in preventing any explosion. What had happened in Chennai...

SHRI R. MARGABANDU: How did they come?

SHRI PETER S. ALPHONSE: Sir, what had happened in Chennai is a part of the national conspiracy to destabilise our nation. It seems to me to be a continuation of the explosions in Mumbai and Delhi, J apprehend that these militants who are bent upon killing innocent people may target other Smae Capitals like Bangalore, Hyderabad and Calcutta.

Since this conspiracy has got an all-India ramification, the Union Home Ministry should come forward to help the Tamil Nadu Government by providing more financial assiatance to the Tamil

Nadu Police, as well as assist in the investigation in all possible ways. Also, all people, irrespective of their religion should come forward to fight terrorism.

I suspect a failure on the part of the Central intelligence agencies who were not keeping track of these dreadful militants. Therefore, I would suggest that the Central intelligence agencies should be asked to file a detailed report regarding the movement of such dreadful militants.

SHRI V. NARAYANASAMY (Pondicherry): Mr. Vice-Chairman, Sir, 1 would like to say a few words on this. (Interruptions)

SHRI R.K. KUMAR (Tamil Nadu); Sir, I also want to associate with this. (Interruptions)

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): So many of you want to associate? All right. Mr. Narayanasamy, please. Please associate just in one sentence.

SHRI V. NARAYANASAMY: Two minutes, Sir.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): One sentence.

SHRI V. NARAYANASAMY: At least, one minute, Sir.

Sir, recently, in Coimbatore, and also in Tirunelveli District, in the Kany-akumari area, religious leaders were killed. Apart from this earlier, there was a bomb blast in the Meenakshi Amman Temple. Madurai.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOSHI): All these details he has given.

SHRI V. NARAYANASAMY: He has given some other details.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): He has given the details.

SHRI V. NARAYANASAMY: The bomb blast that took place is a very serious matter, in the sense that...

SHRI PETER S. ALI'HONSE: It was not a bomb blast. There was a recovery of explosives.

SHRI V. NARAYANASAMY: Earlier, bomb blasts took place in Mumbai, Calcutta and Delhi. This culture is now coming to Tamil Nadu also.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): We are talking of Chennai; Tamil Nadu.

SHRI V. NARAYANASAMY: That is what 1 am saying, Sir. This culture is coming now to Tamil Nadu also. These explosives which were recovered by the Tamil Nadu Police gelatine and other things—were concealed in household items like tiffin boxes, etc. The recovery of such a huge quantity of explosives in Chennai itself clearly shows that terrorist activity is on the rise in Tamil Nadu. The reason is, when the DMK was in power in Tamil Nadu earlier, the militants were given protection by that Government. Now it is being repeated.

SHRI R. MARGABANDU: Yes. (Interruptions)

SHRI V.P. DURAISAMY (Tamil Nadu): Sir, he is politicising the issue. (Interruptions)

SHRI R.K. KUMAR: He is not politioising. He does not belong to the AIADMK. Let him speak. (*Interruptions*)

SHRI V. NARAYANASAMY: Therefore, I urge upon the Union. Home Minister. .. (Interruptions)

THE V1CIE-CHAIRMAN: (SHRI AJIT P.K. JOGI): Please wind up, Mr. Narayanasamy.

SHRI V.P. DURAISAMY: He is giving a political colour. (*Interruptions*)

SHRI V. NARAYANASAMY: I urge upon the Home Minister to come to this august House and make *a* statement on the law and order situation that is prevailing in Tamil Nadu as on date. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Shri N. Thalavai Sundaram, please.

SHRI N. THALAVI SUNDARAM (Tamil Nadu): Thank you, Sir, for giving me the opportunity to speak.

Atrocities against women are daily going on in India.

SHRI R.K. KUMAR: One minute, Sir.

PROF. VIJAY KUMAR MALHOTRA: Sir,

SHRI R. MARGABANDU: Sir,

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Mr. Kumar, Mr. Margabandu and Mr. Malhotra, your names will be associated wich this.(Interruptions)

SHRI R.K. KUMAR: I want that the Home Minister should make a statement on how such a huge quantity entered Tamil Nadu. ...(Interruptions)

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): Please sit down. Mr. Kumar, please take your scat.

PROF. VIJAY KUMAR MALHOTRA: Sir, I will take half a minute.

THE VICE-CHAIRMAN (SHRI AJIT P.K. JOGI): I have already mentioned your name,

PROF. VIJAY KUMAR MALHOTRA: I only want to ask the Central Government is doing about it. यह जो आई.एस.आई. की बात की है, उस पर कोई लॉ ला रहे हैं?

उपसभाध्यक्ष (श्री अजीत जोगी): आप इस पर पहले भी बोल चुके। ...(व्यवधान)...

PROF. VIJAY KUMAR MALHOTRA: There should be a law for the ISI. Otherwise, there will be terrorist activities throughout the country.

उपसभाधक्ष (श्री अजीत जोगी) : आप इस पर बोल चुके हैं । ...(व्यवधान)...

प्रो. विजय कुमार मल्होत्राः इसलिए मैं कह रहा था कि टाडा की जगह कोई लॉ बनायेंगे ताकि ...(व्यवधान)...